

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA No. 653/2020, IA No. 947/2020 & IA (IBC) 75/2021 in
CP(IB) No.341/7/HDB/2019
U/s 7 of IBC, 2016**

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

Vs

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No.653/2020

Ld. Counsel Ms. Janaki for the Applicant present. Ld. Counsel Ms. Devangi for R-8 & 9 present.

Ld. Counsel Ms. Devangi submitted that till date she has not been served with a copy of the Petition. We therefore direct the Ld. Counsel to immediately serve a copy of the Petition and counter if any by the Respondent shall be filed within ten days from today. Matter stands adjourned to 12.12.2022.

Meanwhile we direct both the parties to upload the pleadings, annexures, IAs, counters and other relevant materials through e-portal if not uploaded within 2 weeks from today and file compliance memo.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**